

R.O.C.No. 12373-A /2020-B2



SENIOR CIVIL JUDGES
PROMOTION & POSTINGS

NOTIFICATION No. 51 / 2020

Thiru. S.Muthu Murugan, Civil Judge of Tamil Nadu State Judicial Service, formerly Judicial Magistrate, Pattukottai, now under compulsory wait, is promoted to the cadre of Senior Civil Judge, subject to the outcome of **W.P.Nos.20449, 20451 and 20452 of 2015 pending before the Hon'ble High Court of Madras**. On promotion, Thiru. S.Muthu Murugan, who has been deputed to Puducherry Judicial Service to function as Additional Sub Judge, Pondicherry, in G.O. (D). No.537, Home (Courts-I) Department, dated 19.03.2020 and appointed as such on deputation basis in G.O.Ms.No.5/2020-LD, Law Department, Government of Puducherry, dated 09.03.2020, is posted as Additional Sub Judge, Pondicherry, in the existing vacancy.

Thiru. D.Marikkalai, Civil Judge of Tamil Nadu State Judicial Service, formerly Principal District Munsif, Sankarankovil, Tirunelveli District, now under compulsory wait, is promoted to the cadre of Senior Civil Judge, subject to the outcome of **W.P.Nos.20449, 20451 and 20452 of 2015 pending before the Hon'ble High Court of Madras**. On promotion, Thiru. D.Marikkalai, who has been deputed to Puducherry Judicial Service to function as Sub Judge, Karaikal, in G.O. (D). No.537, Home (Courts-I) Department, dated 19.03.2020 and appointed as such on deputation basis in G.O.Ms.No.4/2020-LD, Law Department, Government of Puducherry, dated 09.03.2020, is posted as Sub Judge, Karaikal, in the existing vacancy.

HIGH COURT OF MADRAS,
CHENNAI,
DATED: 08.05.2020.

Sd/- C.Kumarappan.
REGISTRAR GENERAL